SHRI K.N. BALAGOPAL (Kerala): Sir, what about the Lokpal Bill?

...(Interruptions)...

MR. DEPUTY CHAIRMAN: Not now, please. ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD (Bihar): Sir, it should be taken up for discussion. It is very important. When would that be taken up, Sir? ...(Interruptions)...

STATEMENTS BY MINISTERS

MR. DEPUTY CHAIRMAN: Not now, please. Now, Statements by Ministers.

(i) Status of implementation of recommendations contained in One-hundred and Seventy-eighth report of Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): Sir, I lay on the Table a statement regarding Status of implementation of recommendations contained in the One Hundred and Seventy-eighth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on the Demands for Grants (2012-13) pertaining to the Ministry of Road Transport and Highways.

(ii) Status of implementation of recommendations contained in Fifteenth report of Department-related Parliamentary Standing Committee on Social Justice and Empowerment

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): Sir, I lay on the Table a statement regarding Status of implementation of recommendations contained in the Fifteenth Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment.

(iii) Status of implementation of recommendations contained in thirtieth report of Department-related Parliamentary Standing Committee on Rural Development

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): Sir, I lay on the Table a statement regarding Status of implementation of recommendations contained in the Thirtieth Report of the Department-related Parliamentary Standing Committee on Rural Development on the Demands for Grants (2012-13) pertaining to the Ministry of Rural Development.